

TDSAT SEMINAR
On
**“Fundamentals & Future of Dispute Resolution in
ABC&T (Airport, Broadcasting, Cyber & Telecom)”**
Bengaluru, 9th September, 2017

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| 09.30 am to 10.00 am | Registration of delegates |
| INAUGURAL SESSION | |
| 10.00 am to 10.02 am | Lighting of the Lamp |
| 10.02 am to 10.05 am | Felicitation of the dignitaries. |
| 10.05 am to 10.15 am | Opening remarks by Mr. B.B. Srivastava , Hon’ble Member, Telecom Disputes Settlement and Appellate Tribunal (TDSAT) |
| 10.15 am to 10.25 am | Address by Mr. S.Machendranathan , Chairperson, AERA |
| 10.25 am to 10.35 am | Address by Mr. R.S.Sharma , Chairperson, TRAI |
| 10.35 am to 10.45 am | Address by Hon’ble Mr. Justice N. Santosh Hegde , Former Chairperson, TDSAT |
| 10.45 am to 10.55 am | Address by Hon’ble Mr. Justice Subhro Kamal Mukherjee , Chief Justice, High Court of Karnataka, (Chief Guest) |
| 10.55 am to 11.05 am | Inaugural Address by Hon’ble Mr. Justice Mohan M. Shantanagoudar , Judge, Supreme Court of India |
| 11.05 am to 11.15 am | Concluding Remarks by Hon’ble Mr. Justice Shiva Kirti Singh , Chairperson, TDSAT |
| 11.15 am to 11.20 am | Vote of Thanks by Mr. Manjul Bajpai , President, Telecom Lawyers Association |
| 11.20 am to 11.40 am | TEA BREAK |
| BUSINESS SESSION - 1 | |
| PRESENTATIONS/ TALKS moderated by Mr. B. B. Srivastava , Hon’ble Member, TDSAT | |
| 11.40 am to 12.00 am | Mr. Alok Dhir, Advocate , on ‘Overview of AERA Act 2008’ |
| 12.00 am to 12.20 pm | Mr. S.Machendranathan, Chairman, AERA on ‘Policy of GoI on Airport Infrastructure, Rights & Obligations of Airport Operators and State. |
| 12.20 pm to 12.35 pm | DISCUSSION |
| BUSINESS SESSION – 2 | |
| PRESENTATIONS/ TALKS moderated by Mr. A. K. Bhargava , Hon’ble Member, TDSAT | |
| 12.35 pm to 12.55 pm | Mr. Pavan Duggal, Advocate , on ‘Overview of IT Act, 2008’. |
| 12.55 pm to 1.15 pm | Mr. Gaurav Gupta, Principal Secretary, IT, Karnataka Government on ‘Dispute Resolution & Appellate Mechanism under IT Act, 2008’. |
| 1.15 pm to 1.30 pm | Dr. Aditya Sondhi, Additional Advocate General, Govt. of Karnataka on “Rights & Remedies under the IT Act, 2000” |
| 1.30 pm to 1.45 pm | DISCUSSION |
| 1.45 pm to 2.45 pm | LUNCH BREAK |
| BUSINESS SESSION– 3 | |
| PRESENTATIONS/ TALKS moderated by Mr. R. S. Sharma , Chairperson, TRAI | |
| 2.45 pm to 3.30 pm | Mr. R.S. Sharma, Chairperson, TRAI , on ‘Evolving regulatory framework for digital age’. |
| 3.30 pm to 3.50 pm | Mr. Vipin Tyagi, ED, C-DOT , on ‘Indigenous development & manufacturing of STB, SMS & CAS’. |
| 3.50 pm to 4.10 pm | Mr. Sanjay Singh, CMD BBNL , on ‘Broadband with special reference to Rural connectivity’. |
| 4.10 pm to 4.30 pm | Mr. Ashok Mansukhani, MD & CEO, Hinduja Media Group on “Need for converged regulation in an era of technological convergence” |
| 4.30 pm to 4.50 pm | Mr. Kunal Tandon, Advocate on “Regulatory Mechanism for quality of service” |
| 4.50 pm to 5.05 pm | DISCUSSION |
| 5.05 pm to 5.25 pm | Panel discussion on ‘Last mile operator challenges & way forward’ |
| 5.25 p.m. | Vote of thanks |
| | TEA |